

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 24th January, 2018

No. LR (A) 32/92/Pt.III/449- The Governor of Meghalaya is pleased to appoint Smti. Pandora Dkhar, Advocate as Assistant Govt. Pleader/Assistant Public prosecutor, West Khasi Hills, Nongstoin with immediate effect until further orders.

(S.K. Sangma)

Under Secretary to the Govt. of Meghalaya,
Law Department.

.....

Memo No. LR (A) 32/92/Pt.III/449-A,

Dated Shillong, the 24th January, 2018.

Copy forwarded to: -

1. The Director General of Police, Meghalaya, Shillong.
2. The Deputy Commissioner, Nongstoin.
3. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
4. The District & Sessions Judge, Nongstoin.
5. The Superintendent of Police, Nongstoin.
6. The Chief Judicial Magistrate, Nongstoin.
7. The Accountant General (A & E), Meghalaya, Shillong-793001. The Assistant Government Pleader-cum-Assistant Public Prosecutor will not be entitled to retaining fees but will receive other fees for appearances/conducting cases in the Courts as per Government O.M. No. LR (B) 1/89/Pt./33 dt. 28.03.2000 as amended.
8. The above Advocate concerned.
9. The Secretary, Nongstoin Bar Association, Nongstoin.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. Law (B) Department.
12. NIC, Shillong
13. Guard file.

✓ The Data Entry operator

By order etc.,

Sanna

Under Secretary to the Government of Meghalaya,
Law Department.

.....